Monthly Information Bulletin on Corporate Sector

<u>April, 2015</u>

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30th APRIL, 2015

1. The total number of companies registered in the country as on 30th April, 2015, stood at 1,465,327. Of them, 270,034 companies were closed; 249 companies were assigned dormant status as per the Companies Act, 2013; 139,333 companies have not filed their statutory annual filings for 3 years consecutively; 5,312 companies were under liquidation; 23,907 companies were in the process of being struck-off and 192 companies were in the process of being re-activated. Taking the above into account, there were 1,026,300 active companies as on 30th April , 2015.

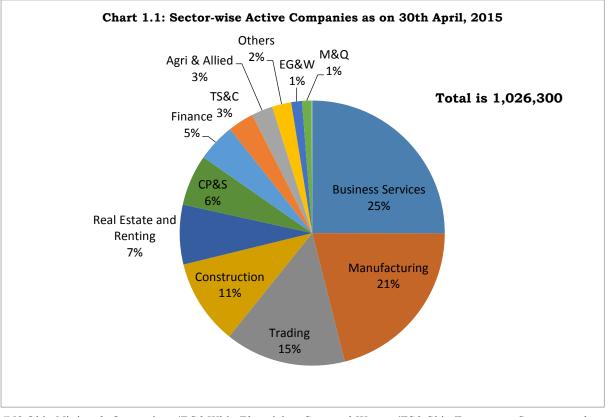
2. Out of the 270,034 closed companies, about 10,269 companies were liquidated/dissolved; 239,788 companies were defunct (and hence struck-off); 15,496 companies were amalgamated/ merged with other companies; 4,481 companies were dissolved and converted to LLP. **Table-1.1** presents the summary picture of companies count as on 30th April, 2015.

3. Out of the 1,019,869 active companies limited by shares; 956,743 were Private companies limited by shares; and 63,126 were Public companies limited by shares, of which 7,081 were Listed and 56,045 were Unlisted Companies (**Table 1.2**).

4. Authorized Capital wise distribution of active companies as on 30th April, 2015 **(Table-1.3)** indicates that about 65.69% of companies (674,159 in number) have authorized capital less than or equal to Rs.10 lakh each and about 2.14% of companies (21,998 in number) have authorized capital of above Rs.10 crore each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (295,771), followed by Delhi (273,414) and West Bengal (185,315). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (216,249), followed by Delhi (197,725) and West Bengal (137,352) as on 30th April, 2015 (**Table-1.4**).

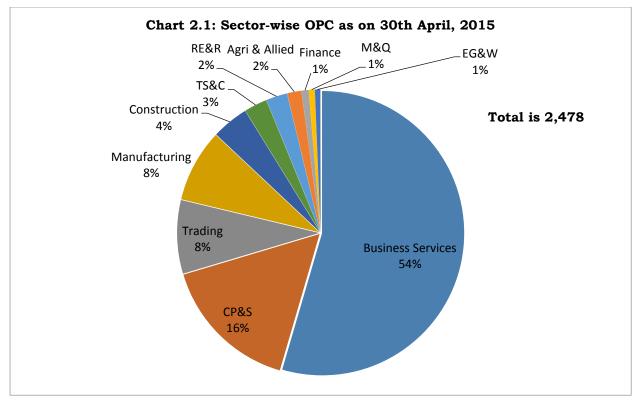
6. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.57 lakh) followed by Manufacturing (2.16 lakh), Trading (1.51 lakh) and Construction (1.07 lakh). Business Services comprise Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.5 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'. 23,999 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

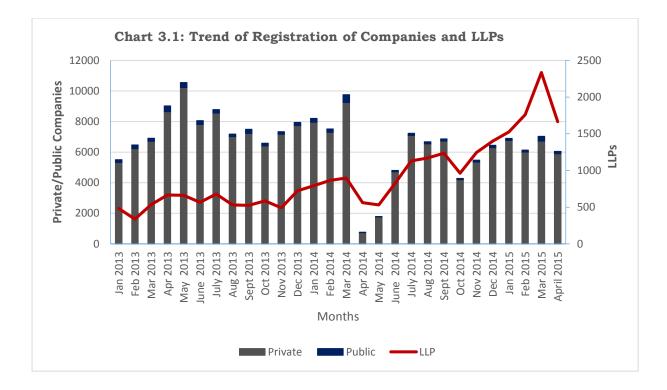
6. Up to 30th April, 2015, a total number of 2,478 One Person Companies (OPC) were registered with collective authorized capital of Rs. 57.73 crore. Economic activity wise classification of OPC up to 30th April, 2015 reveals that highest number of OPC are in Business Services (1,351) followed by Community, personal & Social Services (393), Trading (207) and Manufacturing (205) **(Chart 2.1).** During the month of April, 2015, a total of 234 OPC were registered with authorized capital of Rs. 5.30 crore. Economic activity wise classification of OPC during the month reveals that highest number of 133 OPC were registered in Business Services, followed by 32 in Community, personal & Social Services and 29 in Manufacturing **(Table 2.1).** Highest number of 48 OPC were registered in Maharashtra (20.51 %) followed by 36 in Delhi (15.38 %) and 22 in Uttar Pradesh (09.40 %) during the month of April, 2015 **(Table-6.1)**.



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

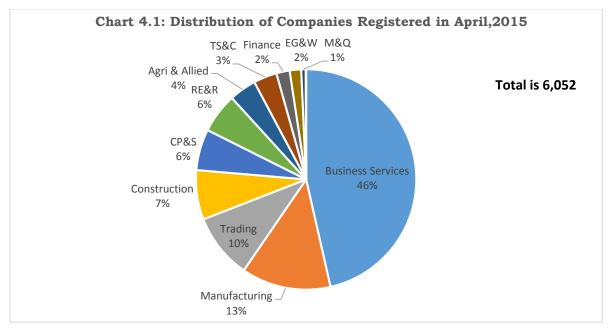
7. An analysis of registration of new companies during January 2013 to April 2015 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April 2014 (**Chart 3.1**). A total of 6,052 companies were registered in April 2015 as compared to 765 in April 2014. A slight decreased in registration of companies has been witnessed in April 2015 over the previous month. An increasing trend is observed in monthly registration of LLPs in last few months with maximum registration of 2,334 LLPs in March, 2015 but has declined to 1,666 in April, 2015 (**Table 3.1**). Registration of new companies as well as LLPs has picked-up since April 2014, although a dip was witnessed in October 2014.



IV. REGISTRATION OF NEW COMPANIES DURING APRIL, 2015

8. During the month of April, 2015, a total of 6,052 companies were registered with collective authorized capital of Rs. 8,70.05 crore. Of them 6,027 companies were registered as Companies Limited by Shares with authorized capital of Rs. 868.94 crore; 23 companies were registered as Limited by Guarantees with authorized capital of Rs. 10.00 lakh; 2 companies were registered as Unlimited Company with authorized capital of Rs. 1.01 crore (**Table-4.1**).

9. Economic-activity wise classification of companies registered during April, 2015 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies are in Business Services (2,811) followed by Manufacturing (794), Trading (577), Construction (439) and Community, personal & Social Services (365).

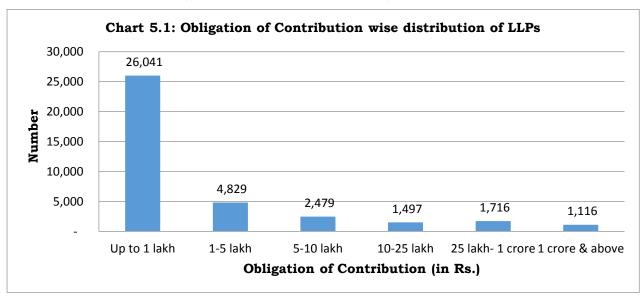


'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting

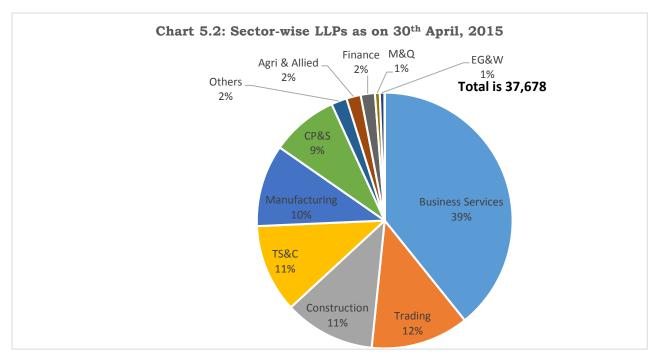
10. During April, 2015, 1,033 (17.07%) companies were registered in Delhi, followed by 1,024 (16.92%) in Maharashtra, and 553(09.12%) in Uttar Pradesh **(Table-4.3)**.

V. Limited Liability Partnerships (LLP) and Foreign Companies

11. As on 30th April, 2015, a total number of 38,132 LLPs were registered in the country and 37,678 of them were active. About 81.93 % active LLPs (30,870 in number) have obligation of contribution less than or equal Rs. 5 lakh each; and only about 2.96% (1,116 in number) of LLPs have obligation of contribution of above Rs.1 crore each **(Table-5.1 and Chart 5.1).**

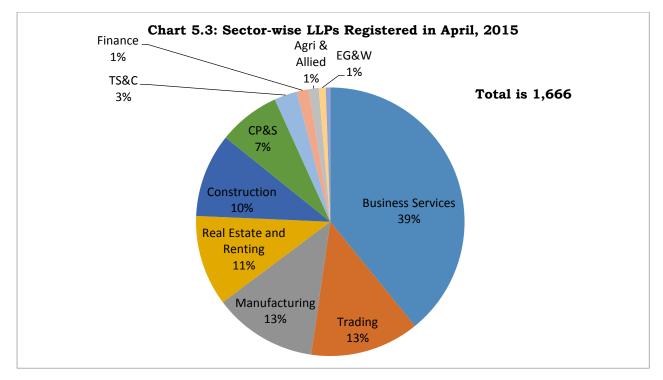


12. Broad economic sector wise classification of active LLPs as on 30th April, 2015 reveals that Service sector account for 27,561 LLPs, followed by Industry and Agriculture sectors accounting for 8,689 and 684 respectively. Economic-activity wise classification of active LLPs as on 30th April, 2015 reveals that a large number of LLPs are in Business Services (14,784) followed by Trading (4,670), Construction (4,330) and Transport, storage & Communication (4,212) (**Table-5.2 and Chart 5.2**).



'EG&W' is Electricity, Gas and Water , 'M&Q' is Mining & Quarrying , 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

13. A total of 1,666 Limited Liability Partnerships (LLPs) were registered during April, 2015 with collective obligation of contribution of Rs. 192.17 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 652 LLPs were registered in Business Services, followed by 219 in Trading and 208 in Manufacturing (**Table-5.3 and Chart 5.3**). Highest number of 530 LLPs were registered in Maharashtra (31.81 %) followed by 234 in Delhi (14.05 %) during the month of April 2015 (**Table-6.1**).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

Foreign Companies

14. As on 30th April, 2015, a total of 3,312 foreign companies were doing business in India. During the month of April, 2015, 10 foreign companies were registered in India including 4 in Delhi, 2 each in Karnataka and Maharashtra, and 1 each in Haryana and Telangana. Out of these 10 foreign companies, 4 were registered under Business Services, 2 in Manufacturing and Trading, and 1 each in Finance and Electricity, Gas & Water companies.

	Table 1.1 Summary Statement on Companies in India as on 30 th April, 2015							
1	Companies Registered as on 30 th April, 2015	1,465,327						
2	Number of Closed Companies	270,034						
i	No. of Companies Liquidated/Dissolved	10,269						
ii	No. of Companies Defunct/ Struck-off (Section 560)	239,788						
iii	No. of Companies Amalgamated/merged	15,496						
iυ	No. of Companies Converted to LLP	4,481						
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	249						
4	Number of Companies not having not filed statutory annual filings consecutively for three years	139,333						
5	Number of Companies under Liquidation	5,312						
6	Number of Companies which are under the process of Section 560 of the Companies Act, 1956	23,907						
7	Number of Companies lying AIPG (Active in Progress)	192						
	Number of Active companies	1,026,300						
	Of which							
	Unlimited Companies	395						
	Companies Limited by Guarantees	6,036						
	Companies Limited by Shares	10,19,869						

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

 Under Section 560 of the Companies Act, 1956 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1	Table 1.2 : Active Companies Limited by Shares as on 30 th April, 2015										
S1. No.	Companies Limited by Shares	Government	Non-Government	Total							
1.	Public Limited	1,070	62,056	63,126							
	Of which-										
i	Listed	68	7,013	7,081							
ii	Unlisted	1,002	55,043	56,045							
2.	Private Limited	365	9,53,900	9,54,265							
3.	OPC	0	2,478	2,478							
	Total	1,435	10,18,434	10,19,869							

	Table 1.3: Au	thorized C	apital-wise Activ	ve Compan	ies as on 30 th Ap		
		I	Private		(Author Public	rized Capital in	Rs. Crorej
Sl. No.	Authorized Capital Range	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	348,451	3,442.15	1,595	1.30	350,046	3,443.45
2	Above 1 lakh to 5 lakh	187,489	7,918.79	9,706	483.57	197,195	8,402.36
3	Above 5 lakh to 10 lakh	121,089	11,834.27	5,829	555.41	126,918	12,389.68
4	Above 10 lakh to 25 lakh	86,904	18,006.80	5,184	1,132.87	92,088	19,139.67
5	Above 25 lakh to 50 lakh	70,798	30,616.98	5,223	2,379.63	76,021	32,996.61
6	Above 50 lakh to 1 crore	59,009	52,450.73	7,667	7,215.12	66,676	59,665.85
7	Above 1 crore to 2 crore	34,347	56,926.38	5,195	8,920.91	39,542	65,847.28
8	Above 2 crore to 5 crore	31,348	113,775.02	8,286	32,701.22	39,634	146,476.24
9	Above 5 crore to 10 crore	10,422	81,956.35	5,760	45,885.70	16,182	127,842.04
10	Above 10 crore to 25 crore	6,459	107,219.19	4,909	83,920.50	11,368	191,139.70
11	Above 25 crore to 100 crore	3,784	187,667.42	3,517	183,465.76	7,301	371,133.18
12	Above 100 crore to 500 crore	1,159	247,789.67	1,192	259,155.61	2,351	506,945.28
13	Above 500 crore to 1000 crore	133	101,170.50	231	183,080.71	364	284,251.21
14	Above 1000 crore	130	504,841.37	484	2,179,942.86	614	2,684,784.23
	Total	961,522	1,525,615.61	64,778	2,988,841.17	1,026,300	4,514,456.78

	Table 1.4	: State/UT-wi	se Status o	f Companies I	Registere	d as on 30	th April, 201	5	
S1. No.	State	Registered	Closed	Annual filings not done for 3 years	Dorm- ant	Under Liquida- tion	Under Struck- off	AIPG	Active
1	A&N Islands	256	5	46	-	-	-	2	203
2	Andhra Pradesh	21,389	2,197	5,389	-	53	174	4	13,572
3	Arunachal Pradesh	490	234	9	-	2	61	-	184
4	Assam	9,289	2,724	174	-	14	1,246	-	5,131
5	Bihar	19,866	2,433	1,210	5	43	3,332	4	12,839
6	Chandigarh	12,706	4,004	1,101	-	68	67	-	7,466
7	Chhattisgarh	7,545	1,053	244	1	1	30	1	6,215
8	Dadra & Nagar Haveli	447	43	51	-	-	11	-	342
9	Daman and Diu	313	59	22	1	2	35	-	194
10	Delhi	273,414	45,434	28,174	78	687	1,297	19	197,725
11	Goa	7,371	1,415	442	-	11	632	1	4,870
12	Gujarat	81,487	14,378	10,844	8	571	2,984	9	52,693
13	Haryana	26,355	2,607	2,168	31	29	134	3	21,383
14	Himachal Pradesh	4,750	1,111	413	1	20	143	-	3,062
15	Jammu and Kashmir	4,015	611	979	-	15	69	-	2,341
16	Jharkhand	9,005	1,093	614	-	12	777	1	6,508
17	Karnataka	79,001	15,578	7,878	10	500	951	9	54,075
18	Kerala	38,033	10,313	2,210	27	297	282	7	24,897
19	Lakshadweep	12	-	2	-	-	-	-	10
20	Madhya Pradesh	29,890	7,516	1,334	2	65	152	2	20,819
21	Maharashtra	295,771	41,914	33,901	27	1,275	2,328	77	216,249
22	Manipur	404	153	17	-	-	36	1	197
23	Meghalaya	937	320	13	-	1	69	-	534
24	Mizoram	97	53	7	-	-	7	-	30
25	Nagaland	476	262	25	-	1	37	-	151
26	Odisha	18,484	5,547	567	3	64	232	-	12,071
27	Puducherry	2,754	1,150	228	-	8	7	-	1,361
28	Punjab	26,229	8,569	2,016	4	113	139	1	15,387
29	Rajasthan	45,966	7,670	1,388	3	70	2,259	4	34,572
30	Sikkim	-	-	-	-	-	-	_	-
31	Tamil Nadu	114,954	27,929	15,413	14	284	1,831	21	69,462
32	Telangana	77,490	7,255	17,204	1	223	712	19	52,076
33	Tripura	335	81	5	_	_	40		209
34	Uttar Pradesh	65,777	11,440	4,371	10	214	1,200	5	48,537
35	Uttarakhand	4,704	751	82	_	14	274		3,583
36	West Bengal	185,315	44,132	792	23	655	2,359	2	137,352
Neto	Total	1,465,327	270,034	139,333	249	5,312	23,907	192	1,026,300

Note:

1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

2. Sikkim is not covered under the Companies Act, 1956.

	Table 1.5: Ec	onomic Ac	tivity-wise Activ	ve Compar	nies as on 30 th A	pril, 2015 rized Capital	in Rs. (rore)
		F	rivate		Public		fotal
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	23,740	16,544.39	2,858	32,794.75	26,598	49,339.14
п	Industry	322,280	748,241.71	25,658	1,656,817.65	347,938	2,405,059.35
1	Manufacturing	197,871	419,957.41	17,780	630,047.12	215,651	1,050,004.53
i	Food stuffs	24,230	43,669.20	2,485	33,690.95	26,715	77,360.15
ii	Leather & products thereof	2,471	3,156.58	180	1,872.12	2,651	5,028.70
iii	Machinery & Equipments	46,462	151,660.68	3,283	269,220.19	49,745	420,880.87
iv	Metals & Chemicals, and products thereof	72,282	163,890.67	7,716	259,367.40	79,998	423,258.08
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	12,943	11,218.79	843	14,192.99	13,786	25,411.79
vi	Textiles	27,861	30,716.79	2,627	40,139.26	30,488	70,856.05
vii	Wood Products	2,309	3,097.65	174	1,131.88	2,483	4,229.52
viii	Others	9,313	12,547.05	472	10,432.32	9,785	22,979.37
2	Construction	101,533	182,905.00	5,393	220,685.19	106,926	403,590.18
3	Electricity, Gas & Water companies	11749	115,835.53	1,745	748,885.28	13,494	864,720.81
4	Mining & Quarrying	11,127	29,543.77	740	57,200.06	11,867	86,743.82
III	Services	593,600	727,655.89	34,165	1,135,165.90	627,765	1,862,821.79
1	Business Services	246,965	256,685.82	9,993	414,086.17	256,958	670,771.99
2	Trading	144,710	141,046.46	6,349	109,152.93	151,059	250,199.39
3	Real Estate and Renting	70,671	63,389.15	3,957	32,313.56	74,628	95,702.71
4	Community, personal & Social Services	60,030	64,165.02	3,852	116,197.85	63,882	180,362.87
5	Finance	39,471	154,618.85	8,424	230,466.41	47,895	385,085.26
6	Transport, storage and Communications	31,122	45,352.14	1,452	192,245.90	32,574	237,598.04
7	Insurance	631	2,398.45	138	40,703.08	769	43,101.53
IV	Others	21,902	33,173.62	2,097	164,062.88	23,999	197,236.50
	Total	961,522	1,525,615.61	64,778		1,026,300	4,514,456.78

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

	Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakh)									
		Up to	30.04.2015	During April, 2015						
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital					
I	Agriculture and Allied Activities	40	127.00	4	4.00					
II	Industry	341	1,095.00	40	132.00					
1	Manufacturing	205	634.00	29	92.00					
2	Construction	104	366.00	8	24.00					
3	Electricity, Gas & Water companies	15	50.00	3	16.00					
4	Mining & Quarrying	17	45.00	-	-					
III	Services	2,096	4,540.75	190	394.00					
1	Business Services	1,351	2,757.00	133	257.00					
2	Trading	207	522.00	17	39.00					
3	Real Estate and Renting	60	175.50	4	13.00					
4	Community, personal & Social Services	393	873.25	32	72.00					
5	Finance	20	76.00	-	-					
6	Transport, storage and Communications	65	137.00	4	13.00					
IV	Others	1	10.00	-	-					
	Total	2478	5772.75	234	530.00					

	1: Number of Compan Public	Private	Total	
Month	Companies	Companies	Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666

	Table 4.1: Registration of New Companies during April, 2015 (Authorized Capital in Rs. Lakhs)										
S1. No.	Category	Gove	rnment	Non-G	overnment		Total				
1		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital				
	Company Limited by Shares	15	1,356.00	6012	85538.20	6,027	86,894.20				
i	OPC	0	-	234	530.00	234	530.00				
ii	Private	2	101.00	5640	73185.20	5,642	73,286.20				
iii	Public	13	1,255.00	138	11823.00	151	13,078.00				
2	Company Limited by Guarantee	0	-	23	10.00	23	10.00				
i	Private	0	0.00	19	10.00	19	10.00				
ii	Public	0	0	4	0.00	4	-				
3	Unlimited Company	0	0	2	101.00	2	101.00				
i	Private	0	0	1	1.00	1	1.00				
ii	Public	0	0.00	1	100.00	1	100.00				
	Total	15	1,356.00	6,037	85,649.20	6,052	87,005.20				

			Table 4.2	: Activity-w	ise New Compa	nies Regist	ered during Ap		athorized Capita	l in Rs. Lakl	ns)
			Gover	nment			Non-Gov	ernment)
~		P	rivate	F	ublic	P	rivate	P	ublic	Т	otal
S1. No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	-	-	2	10.00	239	2,708.15	0	-	241	2,718.15
п	Industry	-	-	5	25.00	1,334	31,765.83	36	3,875.00	1,375	35,665.83
1	Manufacturing	_	_	-	_	774	25,432.55	20	2,250.00	794	27,682.55
i	Food stuffs	-	_	-	_	146	8,295.00	5	1,625.00	151	9,920.00
ii	Leather & products thereof	-	-	-	-	13	52.00	1	5.00	14	57.00
iii	Machinery & Equipments	-	-	-	-	192	8,509.00	3	20.00	195	8,529.00
iv	Metals & Chemicals, and products thereof	-	-	-	-	233	4,558.55	5	320.00	238	4,878.55
	Paper & Paper products, Publishing, printing and reproduction of										
v	recorded media	-	-	-	-	57	1,336.00	-	-	57	1,336.00
vi	Textiles	-	-	-	-	84	2,051.00	4	20.00	88	2,071.00
vii	Wood Products	-	-	-	-	5	41.00	-	-	5	41.00
viii	Others	-	-	-	-	44	590.00	2	260.00	46	850.00
2	Construction	-	-	-	-	428	4,626.28	11	440.00	439	5,066.28
3	Electricity, Gas & Water Companies	-	-	5	25.00	94	1,396.00	3	1,010.00	102	2,431.00
4	Mining & Quarrying	-	-	-	-	38	311.00	2	175.00	40	486.00
III	Services	2	101.00	6	1,220.00	4,321	39,252.22	107	8,048.00	4,436	48,621.22
1	Business Services	-	-	2	1,010.00	2,775	16,659.62	34	2,511.00	2,811	20,180.62
2	Trading	-	-	-	-	561	7,084.50	16	635.00	577	7,719.50
3	Community, personal & Social Services	1	1.00	2	150.00	353	3,725.90	9	255.00	365	4,131.90
4	Real Estate and Renting		-		100100	345	7,950.50	9	235.00	354	8,185.50
	Transport, storage and					010	1,500.00	<u>y</u>	200.00	004	0,100.00
5	Communications	1	100.00	2	60.00	203	1,535.50	2	10.00	208	1,705.50
6	Finance	-	-	-	-	82	2,245.20	36	3,402.00	118	5,647.20
7	Insurance	-	-	-	-	2	51.00	1	1,000.00	3	1,051.00
	Total	2	101.00	13	1,255.00	5,894	73,726.20	143	11,923.00	6,052	87,005.20

	r	1	Table 4.3:	State/UT-v	vise Registration (Autho		nies during A tal in Rs. Lakl					
		Government				Non-Go	vernment			Total		
		Pr	ivate	1	Public	Public Private		Public				
Sl.No	State/UT-Wise	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	
1	A & N Islands	-	-	-	-	3	3.00	-	-	3	3.00	
2	Andhra Pradesh	_	-	-	-	182	1,556.00	7	50.00	189	1,606.00	
3	Arunachal Pradesh	-	-	-	-	1	10.00	-	-	1	10.00	
4	Assam	_	-	-	_	25	292.00	_	_	25	292.00	
5	Bihar	_	-	-	_	186	2,033.00	6	150.00	192	2,183.00	
6	Chandigarh	_	-	-	_	42	292.00	_	_	42	292.00	
7	Chhattisgarh	_	-	-	_	20	181.50	2	10.00	22	191.50	
8	Dadra & Nagar Haveli	_	-	-	_	1	1.00	_	_	1	1.00	
9	Delhi	-	-	5	25.00	1,006	6,617.92	22	2,115.00	1,033	8,757.92	
10	Goa	_	-	-	-	18	78.00	_	-	18	78.00	
11	Gujarat	_	-	-	-	290	1,628.93	6	120.00	296	1,748.93	
12	Haryana	_	-	-	_	223	2,251.00	1	10.00	224	2,261.00	
13	Himachal Pradesh	-	-	-	-	24	360.00	2	10.00	26	370.00	
14	Jammu and Kashmir	-	-	-	-	22	580.00	1	1,500.00	23	2,080.00	
15	Jharkhand	-	-	-	-	82	1,672.00	1	5.00	83	1,677.00	
16	Karnataka	1	1.00	-	-	448	6,449.30	6	370.00	455	6,820.30	
17	Kerala	-	-	-	-	127	2,058.50	2	20.00	129	2,078.50	
18	Madhya Pradesh	-	-	1	100.00	111	1,031.00	2	205.00	114	1,336.00	
19	Maharashtra	1	100.00	-	-	992	6,571.25	31	3,995.00	1,024	10,666.25	
20	Manipur	-	-	-	-	8	451.00	-	-	8	451.00	
21	Meghalaya	-	-	-	-	1	10.00	-	-	1	10.00	
22	Mizoram	_	-	-	_	1	30.00	_	_	1	30.00	
23	Odisha	_	-	-	_	82	1,003.00	_	_	82	1,003.00	
24	Puducherry	_	_	-	_	8	74.00	-	_	8	74.00	
25	Punjab	_	_	-	_	64	596.00	-	_	64	596.00	
26	Rajasthan	_	-	2	60.00	159	1,117.00	2	1,005.00	163	2,182.00	
27	Tamil Nadu	-	-	1	1,000.00	511	24,067.20	13	1,831.00	525	26,898.20	
28	Telangana	-	-	3	60.00	435	5,571.70	3	10.00	441	5,641.70	
29	Tripura	_	-	-	_	2	40.00		-	2	40.00	
30	Uttar Pradesh	_	-	-	_	529	4,438.40	24	267.00	553	4,705.40	
31	Uttarakhand	-	-	_	-	35	314.50	1	5.00	36	319.50	
32	West Bengal	_	-	1	10.00	256	2,347.00	11	245.00	268	2,602.00	
	Total	2	101.00	13	1,255.00	5,894	73,726.20	143	11,923.00	6,052	87,005.20	

	Table 5.1: Obligation of Contribution wise Active LLPs as on 30 th April, 2015									
S1. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)							
1	Up to 1 lakh	26,041	20,506.65							
2	Above 1 lakh to 5 lakh	4,829	16,383.30							
3	Above 5 lakh to 10 lakh	2,479	22,850.46							
4	Above 10 lakh to 25 lakh	1,497	27,731.11							
5	Above 25 lakh to 50 lakh	959	38,872.45							
6	Above 50 lakh to 1 crore	757	65,140.22							
7	Above 1 crore to 2 crore	352	54,288.71							
8	Above 2 crore to 5 crore	385	131,453.01							
9	Above 5 crore to 10 crore	166	130,624.18							
10	Above 10 crore to 25 crore	102	169,510.61							
11	Above 25 crore to 100 crore	99	519,508.07							
12	Above 100 crore	12	283,223.12							
	Total	37,678	1,480,091.87							

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

S1. No.	Economic Activity	Number	Obligation of Contribution (in Rs Lakhs)		
I	Agriculture and Allied Activities	684	23,435.02		
II	Industry	8,689	548,504.40		
1	Manufacturing	3,909	165,209.35		
i	Manufacturing (Food stuffs)	630	27,177.29		
ii	Manufacturing (Leather & products thereof)	77	1,297.30		
iii	Manufacturing (Machinery & Equipments)	744	26,128.23		
iv	Manufacturing (Metals & Chemicals, and products thereof)	1,015	74,320.32		
v	Manufacturing (Others)	388	13,273.23		
vi	Manufacturing (Paper & Paper products, Publishing, printing and reproduction of recorded media)	358	7,684.75		
vii	Manufacturing (Textiles)	640	14,099.80		
viii	Manufacturing (Wood Products)	57	1,228.45		
2	Construction	4,330	227,536.44		
3	Electricity, Gas & Water Companies	221	150,284.39		
4	Mining & Quarrying	229	5,474.22		
III	Services	28,303	908,140.45		
1	Business Services	14,784	273,097.65		
2	Trading	4,212	246,199.43		
3	Real Estate and Renting	4,670	215,339.45		
4	Community, personal & Social Services	3,208	68,558.53		
5	Finance	676	97,330.98		
6	Transport, storage and Communications	744	7,545.92		
7	Insurance	9	68.50		
IV	Others	2	12.00		
	Total	37,678	1,480,091.87		

S1.No.	Economic Activity	Registered d	Obligation of Contribution (in Rs Lakhs)	
I	Agriculture and Allied Activities	20	234.55	
п	Industry	399	6,733.87	
1	Manufacturing	208	2,792.85	
i	Food stuffs	39	223.85	
ii	Leather & products thereof	4	21.10	
iii	Machinery & Equipments	32	320.85	
iv	Metals & Chemicals, and products thereof	50	1,137.44	
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	16	474.85	
vi	Textiles	47	280.93	
vii	Wood Products	4	53.00	
viii	Others	16	280.83	
2	Construction	168	3,406.45	
3	Electricity, Gas & Water Companies	14	473.00	
4	Mining & Quarrying	9	61.56	
III	Services	1,247	12,248.76	
1	Business Services	652	5,226.06	
2	Trading	219	2,349.46	
3	Community, personal & Social Services	124	732.91	
4	Real Estate and Renting	182	2,994.74	
5	Transport, storage and Communications	46	312.63	
6	Finance	24	632.95	
	Total	1,666	19,217.17	

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

State/UT	OPC	LLP	anies during April, 2015 Foreign Companies
A&N Islands	-		-
Andhra Pradesh	5	14	-
Arunachal Pradesh	-	-	-
Assam	1	3	-
Bihar	15	16	-
Chandigarh	-	5	-
Chhattisgarh	1	8	-
Dadra & Nagar Haveli	-	2	-
Daman and Diu	-	-	-
Delhi	36	234	4
Goa	1	3	-
Gujarat	7	110	-
Haryana	9	33	1
Himachal Pradesh	-	-	-
Jammu and Kashmir	-	2	-
Jharkhand	4	13	-
Karnataka	20	133	2
Kerala	2	50	-
Lakshadweep	-	_	-
Madhya Pradesh	3	23	-
Maharashtra	48	530	2
Manipur	-	2	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	-	-
Odisha	11	7	-
Puducherry	-	1	-
Punjab	2	11	-
Rajasthan	12	84	-
Sikkim	-	1	-
Tamil Nadu	14	77	-
Telangana	16	67	1
Tripura	-	-	-
Uttar Pradesh	22	93	-
Uttarakhand	_	4	-
West Bengal	5	140	-
Total	234	1,666	10